

**GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION NO. 3039
TO BE ANSWERED ON 19.03.2025**

Coal Mining Development and Production Agreements

3039. SHRI KRIPANATH MALLAH:

Will the Minister of *COAL* be pleased to state:

- (a) the expected economic impacts of the recently executed coal mining development and production agreements for the Machhakata, Kudanali Lubri and Sakhigopal-B Kakurhi coal mines; and
- (b) the manner in which these agreements contribute to the Government's goal of achieving Atma nirbhar bharat in the coal sector?

ANSWER

**MINISTER OF COAL & MINES
(SHRI G. KISHAN REDDY)**

(a) On 05.09.2024, Machhakata (Revised), Kudanali Lubri and Sakhigopal-B Kakurhi coal mines have been successfully allocated to NLC India Limited, Gujarat Mineral Development Corporation Limited(GMDC) and Tamil Nadu Generation and Distribution Corporation (TANGEDCO), respectively. Kudanali Lubri and Sakhigopal-B Kakurhi are partially explored blocks, while Machhakata(Revised) coal block is fully explored having reserve of 1377 MT and PRC of 30 MTPA which is expected to generate Annual Revenue of ~Rs. 2,991 crores and estimated investment of ~Rs. 4,500 crores upon it's operationalization.

(b) The peak-rated capacity of the Machhakata (Revised) coal mine is 30 MTPA while the other two mines are Partially Explored coal mines. Once operationalized, these mines are expected to reduce the coal imports in the country thereby substituting it with the domestically produced coal.
